

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212
CP 97 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Yogesh Mishra & Anr
V/s

Chiccem Healthcare Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nachiket Mehta, Adv.

For the Respondent

: Mr. Nipun Singhvi, Adv. a.w Mr. Abhishek Chhajad, PCS
for R-1, 2, 4 & 6

ORDER

Re-list for further consideration on 22.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)